

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/5(KB)2024
COMP.APPL/3(KB)2024, COMP.APPL/5(KB)2024,
COMP.APPL/2(KB)2024, COMP.APPL/4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	C L MERCANTILES PVT LTD VS PRUDENTIAL CAPITAL MARKETS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Raj RatnaSen, Adv.] For Applicant in COMP.APPL/5(KB)2024
Mr. Pradip Kr. Sarawagi, Adv.]

Ms. Shreya Choudhary, Adv.] For the Official Liquidator

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Official Liquidator states that she needs some time to examine the record of this petition.
3. At request, post this matter on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**